GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:2850 ANSWERED ON:12.12.2011 RSBY

Bajirao Shri Patil Padamsinha ;Pratapsinhmaharaj Shri Bhonsle Shrimant Chh. Udganraje

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has a decided to expand the coverage of the Rashtriya Swasthya Bima Yojana (RSBY) to all those workers of unorganized sectors who do not have to pay premium amount;
- (b) if so, the details thereof;
- (c) whether the Government has received any complaints of misuse of the RSBY card;
- (d) if so, the type of misuse and the action taken by the Government against such misuse; and
- (e) the remedial measures taken by the Government in this regard?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a) & (b): No such decision has been taken by the Government.
- (c) to (e): Some complaints regarding irregularities in a number of hospitals were received. In view of its serious implication on the Scheme, a Central team consisting of senior officers of the Ministry and Technical experts visited these States to look into these complaints and overall performance of RSBY. As reported by State Nodal Agencies, 158 hospitals have been de-empanelled as they were found to be indulging in malpractices /irregularities. Apart from the above, the following steps are being taken:
- (a) Making the beneficiaries aware of their rights.
- (b) Advisory has been issued to insurance companies.
- (c) Evolving a data management system to facilitate effective monitoring of hospitals and insurance companies.